

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

-----  
**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
-----

IA/MA/IBA/TCP/TCA/CP/CA No : CP(IB)/150/CHE/2021  
NAME OF PETITIONER : State Bank of India  
NAME OF RESPONDENT : Kamala Thangappan  
SECTION : Sec 95 of IBC, 2016  
-----

**ORDER**

The Petitioner is represented by Mr. R. Suguraman, Advocate through video conferencing platform. There is no representation for the Respondent.

It is seen that notice has been issued by the **Registry** was served on the Respondent on 02.08.2021.

List this matter on **09.09.2021** for appearance of the Respondent and hearing.

-sd-

**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

grr

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**